

(c) So far, the situation has not arisen for UYRB to undertake the control of Head works and as stated earlier, the Board has recommended certain measures for improving the situation.

#### **Availability of Water in Desert Development Programme Area**

†2006. SHRI ASHK ALI TAK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the situation of water availability in Desert Development Programme (DDP) area is very grave due to abnormal and sporadic rainfall in Rajasthan;

(b) if so, whether Government's view is to provide irrigation facility to these areas on priority basis in order to stop the expansion of desert in these areas;

(c) whether Government proposes to provide 90 per cent Central assistance for DDP areas under Accelerated Irrigation Benefit Programme (AIBP); and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Yes Sir,

(b) Yes Sir,

(c) Yes Sir, This has been done for specific projects only.

(d) Union Cabinet has granted specific approval for providing 90% grant assistance under Accelerated Irrigation Benefits Programme (AIBP) to two projects of Punjab benefitting Rajasthan namely Refining of Rajasthan Feeder channel from RD 179000 to RD 496000 and Refining of Sirhind Feeder channel from RD 119700 to RD 447929 and one project of Karnataka namely Modernization of Bhadra.

#### **Subarnarekha Irrigation Project**

2007. MS. SUSHILA TIRIYA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has earmarked time limit for completion of Subarnarekha Irrigation Project;

(b) the total funds allocated for the project;

(c) whether several families have been displaced for this project;

(d) if so, the details thereof; and

(e) whether financial assistance have been provided to such families for their rehabilitation?

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†Original notice of the question was received in Hindi.